

ITEM NO.24

COURT NO.15

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 12264/2024

(Arising out of impugned final judgment and order dated 20-12-2023
in WA No. 3029/2023 passed by the High Court Of Orissa At Cuttack)

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

SHESADEV CHAND & ANR.

Respondent(s)

(IA No.99545/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.99543/2024-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS)

Date : 30-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Som Raj Choudhury, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP(C)No.2146/2024 and list on 22.10.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)